

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/6494/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, the 13<sup>th</sup> August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JJA(M)/2024/1519 Dated 30.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **one day casual leave on 30.07.2024**. The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/6495-6496/A, dated** , 13-08-2024

Copy to:

1. The Chief Judicial Magistrate, Majuli.
2. The Project Manager, Gauhati High Court.

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Sd/-